

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:3564
ANSWERED ON:16.08.2000
GURJAR COMMUNITY IN OBC LIST
RATTAN LAL KATARIA

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the names of States where the Gurjar community has been included in the OBC category and those where this community has been included in the Scheduled Tribes category;
- (b) the category in which the Union Government has included this community; and
- (c) the States in the country which are extending facilities of both OBCs and BCs (backward classes) category to this community?

Answer

MINISTER OF STATE OF THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SMT. MANEKA GANDHI)

(a)&(b) The Gujar Community is included in the list of Scheduled Tribes in respect of the State of Jammu & Kashmir and Himachal Pradesh [excluding the territories specified in sub-section 1 (i) of section 5 of the Punjab reorganization act 1996 (31 of 1966)]. Gujar or gujar community is also included in the Central List of Other Backward Classes (OBCs) in the State of Himachal Pradesh (in merged area only).

Gurjar, Gujjar and Gujar communities are also included in the Central List of OBCs in the following States/Union Territories:-

- (i) Chandigarh - Gujjar
- (ii) Delhi - Gujar, Gurjar
- (iii) Haryana - Gujjar
- (iv) Punjab - Gujjar
- (v) Rajasthan - Gujar, Gurjar
- (vi) Uttar Pradesh - Gujar

(c) Persons belonging to above mentioned communities of Scheduled Tribes and Backward Classes (in the Central List) are getting benefits as admissible as per the guidelines laid down.